

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
OA NO. 1225 OF 2024**

IN THE MATTER OF:

AMIT KUMAR

.....APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENTS

INDEX IN OBJECTIONS BY THE APPLICANT

S. No.	Particulars	Pg. No.
1.	REPLY TO THE RESPONSES FILED BY RESPONDENTS NO. 2, 5, 6, 7, 10, 11, 12, AND 13	2-6
2.	Annexure R-1 (Colly): True copies of the industrial electricity bills and the electricity usage history on the name of Respondent No. 12	7-14
3.	Annexure R-2: True copy of the news article detailing the illegal operation of M/S Kuber Traders in May 2019	15

FILED BY:



Amit Kumar (Applicant in person)

Place - New Delhi

Date - 14.05.2025

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**REPLY TO THE RESPONSES FILED BY RESPONDENTS NO. 2, 5, 6, 7,
10, 11, 12, AND 13**

MOST RESPECTFULLY SHOWETH:

1. That the present application has been filed before this Hon'ble Tribunal seeking relief against the illegal operations of M/S Kuber Traders, located in Village Bhatti Majra, District Shamli, Uttar Pradesh.
2. That this Hon'ble Tribunal, vide its orders dated 17.10.2024, directed the respondents to file their respective replies which are submitted by the Respondents No. 2, 5, 6, 7, 10, 11, 12, and 13.
3. That the Applicant herein respectfully submits brief and concise objections to the replies filed by the Respondents No. 2, 5, 6, 7, 10, 11, 12, and 13, which are riddled with factual inconsistencies, omissions of material facts, and a demonstrable failure to curb the ongoing environmental violations by the said industrial unit.
4. That the Applicant reserves the liberty to file a detailed para-wise reply, as and when required, and submits these brief objections to assist this Hon'ble Tribunal in ensuring that its directions are implemented in letter and spirit, and that effective environmental compliance and protection of public health is duly achieved.

PRELIMINARY SUBMISSIONS

5. It is submitted that despite categorical directions issued and sealing claims made by the UPPCB, the unit continues to operate unlawfully, particularly during night hours, as *evidenced by the electricity consumption records now placed on record.*
6. This is evident from the *continuous electricity consumption from the active 35 kW industrial electricity connection* of the unit. The Applicant is submitting herewith electricity bills from September 2024 till the current month, which clearly reflect ongoing high energy usage, inconsistent with a “sealed” or “non-operational” industrial unit.

True copies of the industrial electricity bills and the electricity usage history on the name of Respondent No. 12 are annexed as **Annexure R-1 (Colly)**.

7. The industrial electricity bills since September 2024 reflect usage consistent with operational heavy equipment, further confirming that the unit remains active, in clear violation of environmental norms and directions of the UPPCB.
8. That the Applicant further submits that the electricity connection held by M/s Kuber Traders is of a commercial-industrial nature *on the name of Respondent No. 12 (Shripal S O Mohkam)*, with the supply type classified as “TVM” (Trivector Meter) and the tariff category as “**LMV6 PV Industrial.**” As per the guidelines titled *Electricity Tariff & Duty and Average Rates of Electricity Supply in India* published by the Central Electricity Authority (CEA), Ministry of Power, in March 2021 in fulfillment of CEA’s statutory obligations under *Sections 73(i) and 73(j) of the Electricity Act, 2003*, a Trivector Meter (TVM) is a high-end energy meter installed specifically for measuring multiple electrical parameters in high-load, commercial, or rural industrial connections.
The continued high electricity consumption under such a supply configuration establishes that the *unit is operational for industrial activity and not merely for domestic or idle use.*

Specific Reply to Respondent No. 2 (CPCB)

9. While the Central Pollution Control Board (CPCB) in its reply has confirmed that M/s Kuber Traders is not registered on its EPR portal as mandated under Schedule IX of the Hazardous Waste Rules and that it lacks CPCB registration, it has not taken any proactive steps under its own powers under the *Environment (Protection) Act, 1986* to prevent illegal operations. The applicant respectfully submits that CPCB is empowered under *Section 5 of the Environment (Protection) Act, 1986* to issue direct closure and prosecution directions to such violators.

Specific Reply to Respondents 5 & 6 (UPPCB)

10. The sealing of the unit and feeder, as claimed by UPPCB, has not led to cessation of illegal operations. *The continuous electricity usage disproves the effectiveness or genuineness of the "closure"*.

It is further submitted that no environmental compensation have been imposed by the UPPCB on the unit for operating in gross violation of environmental laws since at least May 2019 as evidenced by the inspection done by the team headed by the Respondent No. 9 i.e. Sub-Divisional Magistrate Unn.

True copy of the news article detailing the illegal operation of M/S Kuber Traders in May 2019 is annexed as **Annexure R-2**.

Specific Reply to Respondent No. 7 (UPGWD)

11. That the reply filed by Respondent No. 7, the Uttar Pradesh Ground Water Department (UPGWD), is perfunctory and devoid of any substantive remedial action or scientific explanation. The inspection report casually notes the existence of a borewell and claims minimal usage of water "only for drinking purposes," yet fails to provide any flow-meter-based extraction data, continuous monitoring records, or independent verification of claimed usage.
12. Further the UPGWD reply remains completely silent on the status of the unlined and exposed pits used for storing pyrolysis residues and contaminated wastewater which were clearly visible during the joint inspection conducted by UPPCB. It is neither explained nor evidenced

whether these pits, which posed a significant risk of percolation and groundwater contamination, have been decommissioned, filled, or sealed using any scientifically recognized remediation technique. In absence of any groundwater pollution mitigation measures or soil remediation protocols being followed, the reply appears to be an exercise in bureaucratic formality, lacking both urgency and seriousness towards preventing long-term aquifer contamination.

Specific Reply to Respondents 10 - 12

13. The respondents 10-12 claim that they are “innocent landlords” must be rejected in light of established environmental jurisprudence that **owners cannot evade responsibility for pollution caused on their land**, especially when the activities are ongoing, unlawful, and brought to their notice repeatedly.
14. It is further submitted that by allowing continued occupation and usage of premises by M/s Kuber Traders post the sealing of by the Respondent No. 9 in May 2019 and later by UPPCB vide order 24.08.2024, they are complicit in the continuation of illegal activities and liable under the "Polluter Pays Principle".
15. It is also submitted that the *industrial electricity connection which is being used by the Respondent No. 13 is on the name of Respondent no. 12 and hence respondent No. 12 is facilitating the illegal operations of Respondent No. 13.*
16. It is also submitted that no document evidences have been put on record by the respondent No. 10-12 to demonstrate since when and for what purpose they have rented their premises to the Respondent No. 13.

Specific Reply to Respondent 13

17. The reply filed by Respondent No. 13 is an attempt to mislead this Hon'ble Tribunal by falsely characterizing their activities as mere "trading" of petrochemical products. This is contradicted by multiple inspection reports, including the one filed by UPPCB, which clearly documents the presence of a furnace used for melting oil and storage tanks without environmental safeguards, consistent with active industrial processing, not mere trading. The use of a 35 kW Trivector

Meter (TVM) electricity connection under LMV-6 (Industrial Tariff) further disproves the “trader” claim and reinforces that the unit is operational as a processing facility. Denial of manufacturing, in this context, is a blatant misrepresentation intended to escape regulatory compliance.

18. It is deeply concerning that Respondent No. 13 has resorted to personal attacks by alleging that the Applicant is attempting to "extort" money and lacks locus standi. These accusations are not only unfounded but also a transparent attempt to divert attention from the unit's illegal and polluting activities. The Applicant has provided credible documentation, photographs, official inspection records, and continuous follow-up with authorities, none of which were rebutted with substantive evidence by the Respondent No. 13. Instead of addressing environmental violations, Respondent No. 13's affidavit is focused on evasion and deflection.

19. The Respondent no. 13 claim that the unlined pit shown in the photographs is a “toilet pit” and not used for charcoal or waste storage is factually incorrect and unsupported by any credible documentation. The unit's operations, which involve pyrolysis oil, furnace oil, and bitumen, inherently carry a high risk of leaching and contamination. The inspection by the Respondent No. 7 (UPGWD) has mentioned the risk of contamination of the groundwater from the unlined pit, and Respondent No. 13 has offered no scientific closure plan or remediation steps. The Hon'ble Tribunal may kindly take note that such casual denials, unsupported by environmental audit, water quality tests, or geo-hydrological assessments are wholly inadequate when public health and aquifer safety are at stake.

It is, therefore, respectfully prayed that the submissions of the applicant be taken on record and appropriate directions be issued in the interest of justice.



Amit Kumar (Applicant in person)

Place: New Delhi

Dated: 14.05.2025

Annexure R-1¹⁸⁶ (Colly)

PASHCHIMANCHAL VIDYUT VITRAN NIGAM LIMITED

पश्चिमंचल विद्युत वितरण निगम लि०

विद्युत बीजक / Electricity Bill

सहायता के लिए डायल करें /For Assistance Dial

व्हाट्सएप नं०/Whatsapp No. 7859804803

वेबसाइट / Website www.uppcl.org

1912

अकाउंट सं./Account No.: 6446510587	नाम/ Name : SHRIPAL S/O MOHKAM	खंड/ Division : EDD IV SHAMLI (DIV137453)
पिता/पति का नाम /Husband/Father MOHKAM	खंड का ईमेल/ Email of Division :	
पता / Address : UDPUR MANGLORA JHINJHANA SHAMLI Kairana UP 247774 IND	उपखंड/ Subdivision : ESDS II JHINJHANA (SDO1374532)	
मोबाइल/ Mobile No.: xxxxxx6018	स्वीकृत भार / Sanction Load : 35 kVA	
ई-मेल / Email :	बिल्ड डिमांड/ Billed Demand : 41.85	
संयोजन तिथि/ Connection Date : 20-SEP-2024	टैरिफ/ Tariff : LMV6 PV Industrial	
बिल संख्या/ Bill Number : 644234350006	सप्लाय टाइप/ Supply Type : 63	
इनऑपरेटिव राशि / Inoperative Amount: 0.00	जमा प्रतिभूति / Security Deposit : 42525	
प्रगामी सब्सिडी / Progressive Subsidy : 0.00	बिलिंग अक्षांश / Billing Latitude : 0.00	
मीटर प्रकार /Meter Type : POSTPAID	बिलिंग देशांतर / Billing Longitude : 0.00	
	मीटर संख्या /Meter Number : 5260783	

बिल तिथि / Bill Date	11-NOV-2024	बिल आधार / Bill Basis	OK	Scan & Pay your Bill स्कैन करें और अपने बिल का भुगतान करें
देय तिथि / Due Date	25-NOV-2024	देय धनराशि/ Payable Amount	35212	
विच्छेदन तिथि/Disc. Date	02-DEC-2024	देय तिथि तक छूट / Due Date Rebate (₹)	178.62	
नेट बिल्ड यूनिट/ Net Billed Unit	1276.50	देय तिथि तक धनराशि/ Payable by Due date	35034	

उपभोक्ता अपने संयोजन का भार (Load) ऑनलाइन वेबसाइट www.uppcl.org एवं मोबाइल एप 'UPPCL Consumer App' पर जाकर स्वयं बढ़ायें

विवरण / Details	धनराशि /Amount (₹)			विवरण / Details	धनराशि/Amount
	कुल धनराशि /Gross Amount	सब्सिडी धनराशि / Subsidy Amount (-)	देय धनराशि / Net Amount		
उर्जा प्रभार / Energy Charges	8386.61	0.00	8386.61	सी.जी.एस.टी./CGST	0.00
मांग प्रभार / Demand Charges	10922.85	0.00	10922.85	एस.जी.एस.टी./SGST	0.00
न्यूनतम प्रभार / Minimum Charges	0.00	0.00	0.00	वर्तमान विलम्ब भुगतान अधिभार /Current LPSC	90.58
ग्रीन उर्जा शुल्क / Green Energy Charges	0.00	0.00	0.00	पूर्व विलम्ब भुगतान अधिभार / Previous LPSC	0.00
विद्युत कर / Electricity Duty	1607.77		1607.77	नेट करेंट बिल/ Net Current Bill	23135.30
अतिरिक्त मांग प्रभार / Excess Demand Penalty	3575.70		3575.70	सरकार द्वारा छूट / Subsidy by Govt. (-)	0.00
कम पीएफ अधिभार/Low PF Surcharge	0.00		0.00	सब्सिडाइज़्ड बिल / Subsidized Bill	0.00
विविध चार्ज / Misc. Charges	-1448.21		-1448.21	बकाया धनराशि / Arrear Amount	12077.09
				देय धनराशि / Payable Amount	35212
				शब्दों में / In Words: Thirty Five Thousand Two Hundred Twelve Rupees Only	

मीटर मेक एवं संख्या	ऊर्जा प्रकार	मीटर स्थिति	दर्ज मांग	पिछली/ Previous		वर्तमान/ Current		अंतर	मीटर गुणांक	मीटर यूनिट	अवधि (माह)	मीटर टिप्पणी
Meter Make & Number	Energy Type	Meter Status	Recorded Demand	तिथि/ Date	रीड/Read	तिथि/ Date	रीड/Read	Diff.	M.F.	Meter Units	Period (Months)	Meter Remark
HP5260783	KWH	A	0	08-OCT-2024 15:16	28	01-NOV-2024 00:00	80.3	52.3	15	784.5 KWH	1	OK
HP5260783	KVAH	A	0	08-OCT-2024 15:16	42.2	01-NOV-2024 00:00	127.3	85.1	15	1276.5 KVAH	1	OK
HP5260783	KVA	A	2.79						15	41.85 KVA	1	OK

निर्धारित यूनिट/ Assessed Unit(A)	0.00	मीटर यूनिट/ Meter Units(C)	1276.5	प्रारंभिक अधिशेष सौर यूनिट/ Opening Surplus Solar Units	0.00	अंतिम अधिशेष सौर यूनिट/ Closing Surplus Solar Units	0.00
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"IMAGE NOT AVAILABLE"	1. विद्युत आपूर्ति संहिता-2005 के खण्ड 9.3 के अन्तर्गत इस बिल को अन्तिम नोटिस माना जायेगा। बकाया का भुगतान न करने पर किसी भी तिथि पर आपूर्ति काटी जा सकती है / This Bill will be construed as Final Notice under Section 9.3 of Electricity Supply Code - 2005. Supply can be disconnected at any date on Non-payment of Dues.
	2. 7859804803 पर मिसड कॉल करके विद्युत सम्बन्धी सेवायें व्हाट्सएप पर प्राप्त करें / To get electricity related services on Whatsapp give a missed call on 7859804803
	3. उपभोक्ता अपने बिल का भुगतान विद्युत कार्यालयों, राशन की दुकान, जनसुविधा केन्द्र, विद्युत सखी, मीटर रीडरों के माध्यम से तथा ऑनलाईन वेबसाइट 'www.uppcl.org' एवं मोबाइल एप 'UPPCL Consumer App' पर जाकर कर सकते हैं / Consumers can pay bills through Department Offices, Fair Price Shops, Jansuvidha Kendra, Vidyut Sakhi, Meter Readers and by visiting online website 'www.uppcl.org' & mobile app 'UPPCL Consumer App'.
	4. उपभोक्ता स्वयं अपने संयोजन का स्वीकृत भार घर बैठे वेबसाइट 'www.uppcl.org' एवं मोबाइल एप 'UPPCL Consumer App' पर जाकर बढ़ा सकते हैं / Consumers can themselves increase contracted load of their connection through the website 'www.uppcl.org' or through the mobile app 'UPPCL Consumer App'.
	5. डी.डी./चेक हेतु प्राप्तकर्ता /Pay DD/Cheque in favour of: EXECUTIVE ENGINEER-EDD IV SHAMLI
	6. राष्ट्र हित में बिजली बचायें / Energy Saved is Energy Produced.

Printed By: report

Bill Type:

Print Date: 14/5/2025 07:02:06 PM

"पीएम सूर्य घर मुफ्त बिजली योजना" का लाभ पाने हेतु प्ले स्टोर से "पीएम सूर्य घर" APP डाउनलोड करें और उस पर Apply करें।



PASHCHIMANCHAL VIDYUT VITRAN NIGAM LIMITED
पश्चिमांचल विद्युत वितरण निगम लि०

विद्युत बीजक / Electricity Bill

सहायता के लिए डायल करें /For Assistance Dial
व्हाट्सएप नं/Whatsapp No. 7859804803
वेबसाइट / Website www.uppcl.org

1912

अकाउंट सं./Account No.: 6446510587	नाम/ Name : SHRIPAL S/O MOHKAM	खंड/ Division : EDD KAIRANA SHAMLI (EDD IV SHAMLI) (DIV197453)
पिता/पति का नाम /Husband/Father MOHKAM	पता / Address : UDPUR MANGLORA JHINJHANA SHAMLI Kairana UP 247774 IND	खंड का ईमेल/ Email of Division :
मोबाइल/ Mobile No.: xxxxxx6018	ई-मेल / Email :	उपखंड/ Subdivision : EDSO II JHINJHANA (SDO1974532)
संयोजन तिथि/ Connection Date : 20-SEP-2024	बिल संख्या/ Bill Number : 644236089794	स्वीकृत भार / Sanction Load : 35 kVA
इनऑपरेटिव राशि / Inoperative Amount: 0.00	प्रगामी सब्सिडी / Progressive Subsidy : 0.00	बिल्ड डिमांड/ Billed Demand : 33.75
मीटर प्रकार /Meter Type : POSTPAID		टैरिफ/ Tariff : LMV6 PV Industrial
		सप्लाय टाइप/ Supply Type : 63
		जमा प्रतिभूति / Security Deposit : 42525
		बिलिंग अक्षांश / Billing Latitude : 0.00
		बिलिंग देशांतर / Billing Longitude : 0.00
		मीटर संख्या /Meter Number : 5260783

बिल तिथि / Bill Date	06-DEC-2024	बिल आधार / Bill Basis	OK	Scan & Pay your Bill स्कैन करें और अपने बिल का भुगतान करें 
देय तिथि / Due Date	20-DEC-2024	देय धनराशि/ Payable Amount	14853	
विच्छेदन तिथि/Disc. Date	27-DEC-2024	देय तिथि तक छूट / Due Date Rebate (₹)	136.90	
नेट बिल्ड यूनिट/ Net Billed Unit	912.00	देय तिथि तक धनराशि/ Payable by Due date	14716	

उपभोक्ता अपने संयोजन का भार (Load) ऑनलाइन वेबसाइट www.uppcl.org एवं मोबाइल एप 'UPPCL Consumer App' पर जाकर स्वयं बढ़ायें

विवरण / Details	धनराशि /Amount (₹)			विवरण / Details	धनराशि/Amount
	कुल धनराशि /Gross Amount	सब्सिडी धनराशि / Subsidy Amount (-)	देय धनराशि / Net Amount		
उर्जा प्रभार / Energy Charges	5991.84	0.00	5991.84	सी.जी.एस.टी./CGST	0.00
मांग प्रभार / Demand Charges	8808.75	0.00	8808.75	एस.जी.एस.टी./SGST	0.00
न्यूनतम प्रभार / Minimum Charges	0.00	0.00	0.00	वर्तमान विलम्ब भुगतान अधिभार /Current LPSC	143.62
ग्रीन उर्जा शुल्क / Green Energy Charges	0.00	0.00	0.00	पूर्व विलम्ब भुगतान अधिभार / Previous LPSC	0.00
विद्युत कर / Electricity Duty	1026.79		1026.79	नेट करेंट बिल/ Net Current Bill	14860.95
अतिरिक्त मांग प्रभार / Excess Demand Penalty	0.00		0.00	सरकार द्वारा छूट / Subsidy by Govt. (-)	0.00
कम पीएफ अधिभार/Low PF Surcharge	0.00		0.00	सब्सिडाइज्ड बिल / Subsidized Bill	0.00
विविध चार्जेंज / Misc. Charges	-1110.05		-1110.05	बकाया धनराशि / Arrear Amount	-7.61
				देय धनराशि / Payable Amount	14853
				शब्दों में / In Words: Fourteen Thousand Eight Hundred Fifty Three Rupees Only	

मीटर मेक एवं संख्या	ऊर्जा प्रकार	मीटर स्थिति	दर्ज मांग	पिछली/ Previous		वर्तमान/ Current		अंतर	मीटर गुणांक	मीटर यूनिट	अवधि (माह)	मीटर टिप्पणी
Meter Make & Number	Energy Type	Meter Status	Recorded Demand	तिथि/ Date	रीड/Read	तिथि/ Date	रीड/Read	Diff.	M.F.	Meter Units	Period (Months)	Meter Remark
HP5260783	KWH	A	0	01-NOV-2024 00:00	80.3	01-DEC-2024 00:00	117.2	36.9	15	553.5 KWH	1	OK
HP5260783	KVAH	A	0	01-NOV-2024 00:00	127.3	01-DEC-2024 00:00	188.1	60.8	15	912 KVAH	1	OK
HP5260783	KVA	A	2.25						15	33.75 KVA	1	OK

निर्धारित यूनिट/ Assessed Unit(A)	0.00	मीटर यूनिट/ Meter Units(C)	912	प्रारंभिक अधिशेष सौर यूनिट/ Opening Surplus Solar Units	0.00	अंतिम अधिशेष सौर यूनिट/ Closing Surplus Solar Units	0.00
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"IMAGE NOT AVAILABLE"	1. विद्युत आपूर्ति संहिता-2005 के खण्ड 9.3 के अन्तर्गत इस बिल को अन्तिम नोटिस माना जायेगा। बकाया का भुगतान न करने पर किसी भी तिथि पर आपूर्ति काटी जा सकती है / This Bill will be construed as Final Notice under Section 9.3 of Electricity Supply Code - 2005. Supply can be disconnected at any date on Non-payment of Dues.
	2. 7859804803 पर मिसड कॉल करके विद्युत सम्बन्धी सेवायें व्हाट्सएप पर प्राप्त करें / To get electricity related services on Whatsapp give a missed call on 7859804803
	3. उपभोक्ता अपने बिल का भुगतान विद्युत कार्यालयों, राशन की दुकान, जनसुविधा केन्द्र, विद्युत सखी, मीटर रीडरों के माध्यम से तथा ऑनलाइन वेबसाइट 'www.uppcl.org' एवं मोबाइल एप 'UPPCL Consumer App' पर जाकर कर सकते हैं / Consumers can pay bills through Department Offices, Fair Price Shops, Jansuvidha Kendra, Vidyut Sakhi, Meter Readers and by visiting online website 'www.uppcl.org' & mobile app 'UPPCL Consumer App'.
	4. उपभोक्ता स्वयं अपने संयोजन का स्वीकृत भार घर बैठे वेबसाइट 'www.uppcl.org' एवं मोबाइल एप 'UPPCL Consumer App' पर जाकर बढ़ा सकते हैं / Consumers can themselves increase contracted load of their connection through the website 'www.uppcl.org' or through the mobile app 'UPPCL Consumer App'.
	5. डी.डी./चेक हेतु प्राप्तकर्ता /Pay DD/Cheque in favour of: EXECUTIVE ENGINEER-EDD KAIRANA SHAMLI (EDD IV SHAMLI)
	6. राष्ट्र हित में बिजली बचायें / Energy Saved is Energy Produced.

Printed By: report

Bill Type:

Print Date: 14/5/2025 07:02:30 PM

"पीएम सूर्य घर मुफ्त बिजली योजना" का लाभ पाने हेतु प्ले स्टोर से "पीएम सूर्य घर" APP डाउनलोड करें और उस पर Apply करें।



PASHCHIMANCHAL VIDYUT VITRAN NIGAM LIMITED
पश्चिमांचल विद्युत वितरण निगम लि०

विद्युत बीजक / Electricity Bill

सहायता के लिए डायल करें /For Assistance Dial
व्हाट्सएप नं./Whatsapp No. 7859804803
वेबसाइट / Website www.uppcl.org

1912

अकाउंट सं./Account No.: 6446510587	नाम/ Name : SHRIPAL S/O MOHKAM	खंड/ Division : EDD KAIRANA SHAMLI (EDD IV SHAMLI) (DIV197453)
पिता/पति का नाम /Husband/Father MOHKAM	पता / Address : UDPUR MANGLORA JHINJHANA SHAMLI Kairana UP 247774 IND	खंड का ईमेल/ Email of Division :
मोबाइल/ Mobile No.: xxxxxx6018	ई-मेल / Email :	उपखंड/ Subdivision : EDSO II JHINJHANA (SDO1974532)
संयोजन तिथि/ Connection Date : 20-SEP-2024	बिल संख्या/ Bill Number : 644917256554	स्वीकृत भार / Sanction Load : 35 kVA
इनऑपरेटिव राशि / Inoperative Amount: 0.00	प्रगामी सब्सिडी / Progressive Subsidy : 0.00	बिल्ड डिमांड/ Billed Demand : 26.25
मीटर प्रकार /Meter Type : POSTPAID		टैरिफ/ Tariff : LMV6 PV Industrial
		सप्लाय टाइप/ Supply Type : 63
		जमा प्रतिभूति / Security Deposit : 42525
		बिलिंग अक्षांश / Billing Latitude : 0.00
		बिलिंग देशांतर / Billing Longitude : 0.00
		मीटर संख्या /Meter Number : 5260783

बिल तिथि / Bill Date	06-JAN-2025	बिल आधार / Bill Basis	OK	Scan & Pay your Bill स्कैन करें और अपने बिल का भुगतान करें 
देय तिथि / Due Date	20-JAN-2025	देय धनराशि/ Payable Amount	12850	
विच्छेदन तिथि/Disc. Date	27-JAN-2025	देय तिथि तक छूट / Due Date Rebate (₹)	119.07	
नेट बिल्ड यूनिट/ Net Billed Unit	916.50	देय तिथि तक धनराशि/ Payable by Due date	12731	

उपभोक्ता अपने संयोजन का भार (Load) ऑनलाइन वेबसाइट www.uppcl.org एवं मोबाइल एप 'UPPCL Consumer App' पर जाकर स्वयं बढ़ायें

विवरण / Details	धनराशि /Amount (₹)			विवरण / Details	धनराशि/Amount
	कुल धनराशि /Gross Amount	सब्सिडी धनराशि / Subsidy Amount (-)	देय धनराशि / Net Amount		
उर्जा प्रभार / Energy Charges	6021.41	0.00	6021.41	सी.जी.एस.टी./CGST	0.00
मांग प्रभार / Demand Charges	6851.25	0.00	6851.25	एस.जी.एस.टी./SGST	0.00
न्यूनतम प्रभार / Minimum Charges	0.00	0.00	0.00	वर्तमान विलम्ब भुगतान अधिभार / Current LPSC	49.06
ग्रीन उर्जा शुल्क / Green Energy Charges	0.00		0.00	पूर्व विलम्ब भुगतान अधिभार / Previous LPSC	0.00
विद्युत कर / Electricity Duty	893.04		893.04	नेट करंट बिल/ Net Current Bill	12849.31
अतिरिक्त मांग प्रभार / Excess Demand Penalty	0.00		0.00	सरकार द्वारा छूट / Subsidy by Govt. (-)	0.00
कम पीएफ अधिभार/Low PF Surcharge	0.00		0.00	सब्सिडाइज्ड बिल / Subsidized Bill	0.00
विविध चार्जेंज / Misc. Charges	-965.45		-965.45	बकाया धनराशि / Arrear Amount	0.34
				देय धनराशि / Payable Amount	12850
				शब्दों में / In Words: Twelve Thousand Eight Hundred Fifty Rupees Only	

मीटर मेक एवं संख्या	ऊर्जा प्रकार	मीटर स्थिति	दर्ज मांग	पिछली/ Previous		वर्तमान/ Current		अंतर	मीटर गुणांक	मीटर यूनिट	अवधि (माह)	मीटर टिप्पणी
Meter Make & Number	Energy Type	Meter Status	Recorded Demand	तिथि/ Date	रीड/Read	तिथि/ Date	रीड/Read	Diff.	M.F.	Meter Units	Period (Months)	Meter Remark
HP5260783	KWH	A	0	01-DEC-2024 00:00	117.2	01-JAN-2025 00:00	156.3	39.1	15	586.5 KWH	1	OK
HP5260783	KVAH	A	0	01-DEC-2024 00:00	188.1	01-JAN-2025 00:00	249.2	61.1	15	916.5 KVAH	1	OK
HP5260783	KVA	A	1.37						15	20.55 KVA	1	OK

निर्धारित यूनिट/ Assessed Unit(A)	0.00	मीटर यूनिट/ Meter Units(C)	916.5	प्रारंभिक अधिशेष सौर यूनिट/ Opening Surplus Solar Units	0.00	अंतिम अधिशेष सौर यूनिट/ Closing Surplus Solar Units	0.00
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"IMAGE NOT AVAILABLE"	1. विद्युत आपूर्ति संहिता-2005 के खण्ड 9.3 के अन्तर्गत इस बिल को अन्तिम नोटिस माना जायेगा। बकाया का भुगतान न करने पर किसी भी तिथि पर आपूर्ति काटी जा सकती है / This Bill will be construed as Final Notice under Section 9.3 of Electricity Supply Code - 2005. Supply can be disconnected at any date on Non-payment of Dues.
	2. 7859804803 पर मिसड कॉल करके विद्युत सम्बन्धी सेवायें व्हाट्सएप पर प्राप्त करें / To get electricity related services on Whatsapp give a missed call on 7859804803
	3. उपभोक्ता अपने बिल का भुगतान विद्युत कार्यालयों, राशन की दुकान, जनसुविधा केन्द्र, विद्युत सखी, मीटर रीडरों के माध्यम से तथा ऑनलाइन वेबसाइट 'www.uppcl.org' एवं मोबाइल एप 'UPPCL Consumer App' पर जाकर कर सकते हैं / Consumers can pay bills through Department Offices, Fair Price Shops, Jansuvidha Kendra, Vidyut Sakhi, Meter Readers and by visiting online website 'www.uppcl.org' & mobile app 'UPPCL Consumer App'.
	4. उपभोक्ता स्वयं अपने संयोजन का स्वीकृत भार घर बैठे वेबसाइट 'www.uppcl.org' एवं मोबाइल एप 'UPPCL Consumer App' पर जाकर बढ़ा सकते हैं / Consumers can themselves increase contracted load of their connection through the website 'www.uppcl.org' or through the mobile app 'UPPCL Consumer App'.
	5. डी.डी./चेक हेतु प्राप्तकर्ता /Pay DD/Cheque in favour of: EXECUTIVE ENGINEER-EDD KAIRANA SHAMLI (EDD IV SHAMLI)
	6. राष्ट्र हित में बिजली बचायें / Energy Saved is Energy Produced.

Printed By: report

Bill Type:

Print Date: 14/5/2025 06:44:02 PM

"पीएम सूर्य घर मुफ्त बिजली योजना" का लाभ पाने हेतु प्ले स्टोर से "पीएम सूर्य घर" APP डाउनलोड करें और उस पर Apply करें।



PASHCHIMANCHAL VIDYUT VITRAN NIGAM LIMITED
पश्चिमांचल विद्युत वितरण निगम लि०

विद्युत बीजक / Electricity Bill

सहायता के लिए डायल करें /For Assistance Dial
व्हाट्सएप नं/Whatsapp No. 7859804803
वेबसाइट / Website www.uppcl.org

1912

अकाउंट सं./Account No.: 6446510587	नाम/ Name : SHRIPAL S/O MOHKAM	खंड/ Division : EDD KAIRANA SHAMLI (EDD IV SHAMLI) (DIV197453)
पिता/पति का नाम /Husband/Father MOHKAM	पता / Address : UDPUR MANGLORA JHINJHANA SHAMLI Kairana UP 247774 IND	खंड का ईमेल/ Email of Division :
मोबाइल/ Mobile No.: xxxxxx6018	ई-मेल / Email :	उपखंड/ Subdivision : EDSO II JHINJHANA (SDO1974532)
संयोजन तिथि/ Connection Date : 20-SEP-2024	बिल संख्या/ Bill Number : 644989383179	स्वीकृत भार / Sanction Load : 35 kVA
इनऑपरेटिव राशि / Inoperative Amount: 0.00	प्रगामी सब्सिडी / Progressive Subsidy : 0.00	बिल्ड डिमांड/ Billed Demand : 26.25
मीटर प्रकार /Meter Type : POSTPAID		टैरिफ/ Tariff : LMV6 PV Industrial
		सप्लाय टाइप/ Supply Type : 63
		जमा प्रतिभूति / Security Deposit : 42525
		बिलिंग अक्षांश / Billing Latitude : 0.00
		बिलिंग देशांतर / Billing Longitude : 0.00
		मीटर संख्या /Meter Number : 5260783

बिल तिथि / Bill Date	04-FEB-2025	बिल आधार / Bill Basis	OK	Scan & Pay your Bill स्कैन करें और अपने बिल का भुगतान करें 
देय तिथि / Due Date	18-FEB-2025	देय धनराशि/ Payable Amount	14917	
विच्छेदन तिथि/Disc. Date	25-FEB-2025	देय तिथि तक छूट / Due Date Rebate (₹)	138.76	
नेट बिल्ड यूनिट/ Net Billed Unit	1240.50	देय तिथि तक धनराशि/ Payable by Due date	14778	

उपभोक्ता अपने संयोजन का भार (Load) ऑनलाइन वेबसाइट www.uppcl.org एवं मोबाइल एप 'UPPCL Consumer App' पर जाकर स्वयं बढ़ायें

विवरण / Details	धनराशि /Amount (₹)			विवरण / Details	धनराशि/Amount
	कुल धनराशि /Gross Amount	सब्सिडी धनराशि / Subsidy Amount (-)	देय धनराशि / Net Amount		
उर्जा प्रभार / Energy Charges	8150.09	0.00	8150.09	सी.जी.एस.टी./CGST	0.00
मांग प्रभार / Demand Charges	6851.25	0.00	6851.25	एस.जी.एस.टी./SGST	0.00
न्यूनतम प्रभार / Minimum Charges	0.00	0.00	0.00	वर्तमान विलम्ब भुगतान अधिभार / Current LPSC	0.00
ग्रीन उर्जा शुल्क / Green Energy Charges	0.00	0.00	0.00	पूर्व विलम्ब भुगतान अधिभार / Previous LPSC	0.00
विद्युत कर / Electricity Duty	1040.72		1040.72	नेट करेंट बिल/ Net Current Bill	14797.89
अतिरिक्त मांग प्रभार / Excess Demand Penalty	0.00		0.00	सरकार द्वारा छूट / Subsidy by Govt. (-)	0.00
कम पीएफ अधिभार/Low PF Surcharge	0.00		0.00	सब्सिडाइज्ड बिल / Subsidized Bill	0.00
विविध चार्जेंज / Misc. Charges	-1244.17		-1244.17	बकाया धनराशि / Arrear Amount	118.65
				देय धनराशि / Payable Amount	14917
				शब्दों में / In Words: Fourteen Thousand Nine Hundred Seventeen Rupees Only	

मीटर मेक एवं संख्या	ऊर्जा प्रकार	मीटर स्थिति	दर्ज मांग	पिछली/ Previous		वर्तमान/ Current		अंतर	मीटर गुणांक	मीटर यूनिट	अवधि (माह)	मीटर टिप्पणी
Meter Make & Number	Energy Type	Meter Status	Recorded Demand	तिथि/ Date	रीड/Read	तिथि/ Date	रीड/Read	Diff.	M.F.	Meter Units	Period (Months)	Meter Remark
HP5260783	KWH	A	0	01-JAN-2025 00:00	156.3	01-FEB-2025 00:00	208.4	52.1	15	781.5 KWH	1	OK
HP5260783	KVAH	A	0	01-JAN-2025 00:00	249.2	01-FEB-2025 00:00	331.9	82.7	15	1240.5 KVAH	1	OK
HP5260783	KVA	A	1.43						15	21.45 KVA	1	OK

निर्धारित यूनिट/ Assessed Unit(A)	0.00	मीटर यूनिट/ Meter Units(C)	1240.5	प्रारंभिक अधिशेष सौर यूनिट/ Opening Surplus Solar Units	0.00	अंतिम अधिशेष सौर यूनिट/ Closing Surplus Solar Units	0.00
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"IMAGE NOT AVAILABLE"	1. विद्युत आपूर्ति संहिता-2005 के खण्ड 9.3 के अन्तर्गत इस बिल को अन्तिम नोटिस माना जायेगा। बकाया का भुगतान न करने पर किसी भी तिथि पर आपूर्ति काटी जा सकती है / This Bill will be construed as Final Notice under Section 9.3 of Electricity Supply Code - 2005. Supply can be disconnected at any date on Non-payment of Dues.
	2. 7859804803 पर मिसड कॉल करके विद्युत सम्बन्धी सेवायें व्हाट्सएप पर प्राप्त करें / To get electricity related services on Whatsapp give a missed call on 7859804803
	3. उपभोक्ता अपने बिल का भुगतान विद्युत कार्यालयों, राशन की दुकान, जनसुविधा केन्द्र, विद्युत सखी, मीटर रीडरों के माध्यम से तथा ऑनलाइन वेबसाइट 'www.uppcl.org' एवं मोबाइल एप 'UPPCL Consumer App' पर जाकर कर सकते हैं / Consumers can pay bills through Department Offices, Fair Price Shops, Jansuvidha Kendra, Vidyut Sakhi, Meter Readers and by visiting online website 'www.uppcl.org' & mobile app 'UPPCL Consumer App'.
	4. उपभोक्ता स्वयं अपने संयोजन का स्वीकृत भार घर बैठे वेबसाइट 'www.uppcl.org' एवं मोबाइल एप 'UPPCL Consumer App' पर जाकर बढ़ा सकते हैं / Consumers can themselves increase contracted load of their connection through the website 'www.uppcl.org' or through the mobile app 'UPPCL Consumer App'.
	5. डी.डी./चेक हेतु प्राप्तकर्ता /Pay DD/Cheque in favour of: EXECUTIVE ENGINEER-EDD KAIRANA SHAMLI (EDD IV SHAMLI)
	6. राष्ट्र हित में बिजली बचायें / Energy Saved is Energy Produced.

Printed By: report

Bill Type:

Print Date: 14/5/2025 06:44:23 PM

"पीएम सूर्य घर मुफ्त बिजली योजना" का लाभ पाने हेतु प्ले स्टोर से "पीएम सूर्य घर" APP डाउनलोड करें और उस पर Apply करें।



PASHCHIMANCHAL VIDYUT VITRAN NIGAM LIMITED
पश्चिमांचल विद्युत वितरण निगम लि०

सहायता के लिए डायल करें /For Assistance Dial
व्हाट्सएप नं/Whatsapp No. 7859804803
वेबसाइट / Website www.uppcl.org

1912

विद्युत बीजक / Electricity Bill

अकाउंट सं./Account No.: 6446510587	नाम/ Name : SHRIPAL S/O MOHKAM	खंड/ Division : EDD KAIRANA SHAMLI (EDD IV SHAMLI) (DIV197453)
पिता/पति का नाम /Husband/Father MOHKAM	पता / Address : UDPUR MANGLORA JHINJHANA SHAMLI Kairana UP 247774 IND	खंड का ईमेल/ Email of Division :
मोबाइल/ Mobile No.: xxxxxx6018	ई-मेल / Email :	उपखंड/ Subdivision : EDSO II JHINJHANA (SDO1974532)
संयोजन तिथि/ Connection Date : 20-SEP-2024	बिल संख्या/ Bill Number : 644756266249	स्वीकृत भार / Sanction Load : 35 kVA
इनऑपरेटिव राशि / Inoperative Amount: 0.00	प्रगामी सब्सिडी / Progressive Subsidy : 0.00	बिल्ड डिमांड/ Billed Demand : 27.00
मीटर प्रकार /Meter Type : POSTPAID		टैरिफ/ Tariff : LMV6 PV Industrial
		सप्लाय टाइप/ Supply Type : 63
		जमा प्रतिभूति / Security Deposit : 42525
		बिलिंग अक्षांश / Billing Latitude : 0.00
		बिलिंग देशांतर / Billing Longitude : 0.00
		मीटर संख्या /Meter Number : 5260783

बिल तिथि / Bill Date	07-MAR-2025	बिल आधार / Bill Basis	OK	Scan & Pay your Bill स्कैन करें और अपने बिल का भुगतान करें 
देय तिथि / Due Date	21-MAR-2025	देय धनराशि/ Payable Amount	15984	
विच्छेदन तिथि/Disc. Date	28-MAR-2025	देय तिथि तक छूट / Due Date Rebate (₹)	148.68	
नेट बिल्ड यूनिट/ Net Billed Unit	1374.00	देय तिथि तक धनराशि/ Payable by Due date	15835	

उपभोक्ता अपने संयोजन का भार (Load) ऑनलाइन वेबसाइट www.uppcl.org एवं मोबाइल एप 'UPPCL Consumer App' पर जाकर स्वयं बढ़ायें

विवरण / Details	धनराशि /Amount (₹)			विवरण / Details	धनराशि/Amount
	कुल धनराशि /Gross Amount	सब्सिडी धनराशि / Subsidy Amount (-)	देय धनराशि / Net Amount		
उर्जा प्रभार / Energy Charges	9027.18	0.00	9027.18	सी.जी.एस.टी./CGST	0.00
मांग प्रभार / Demand Charges	7047.00	0.00	7047.00	एस.जी.एस.टी./SGST	0.00
न्यूनतम प्रभार / Minimum Charges	0.00	0.00	0.00	वर्तमान विलम्ब भुगतान अधिभार / Current LPSC	0.00
ग्रीन उर्जा शुल्क / Green Energy Charges	0.00		0.00	पूर्व विलम्ब भुगतान अधिभार / Previous LPSC	0.00
विद्युत कर / Electricity Duty	1115.15		1115.15	नेट करेंट बिल/ Net Current Bill	15845.00
अतिरिक्त मांग प्रभार / Excess Demand Penalty	0.00		0.00	सरकार द्वारा छूट / Subsidy by Govt. (-)	0.00
कम पीएफ अधिभार/Low PF Surcharge	0.00		0.00	सब्सिडाइज्ड बिल / Subsidized Bill	0.00
विविध चार्जज / Misc. Charges	-1344.33		-1344.33	बकाया धनराशि / Arrear Amount	138.54
				देय धनराशि / Payable Amount	15984
				शब्दों में / In Words: Fifteen Thousand Nine Hundred Eighty Four Rupees Only	

मीटर मेक एवं संख्या	ऊर्जा प्रकार	मीटर स्थिति	दर्ज मांग	पिछली/ Previous		वर्तमान/ Current		अंतर	मीटर गुणांक	मीटर यूनिट	अवधि (माह)	मीटर टिप्पणी
Meter Make & Number	Energy Type	Meter Status	Recorded Demand	तिथि/ Date	रीड/Read	तिथि/ Date	रीड/Read	Diff.	M.F.	Meter Units	Period (Months)	Meter Remark
HP5260783	KWH	A	0	01-FEB-2025 00:00	208.4	01-MAR-2025 00:00	268.5	60.1	15	901.5 KWH	1	OK
HP5260783	KVAH	A	0	01-FEB-2025 00:00	331.9	01-MAR-2025 00:00	423.5	91.6	15	1374 KVAH	1	OK
HP5260783	KVA	A	1.8						15	27 KVA	1	OK

निर्धारित यूनिट/ Assessed Unit(A)	0.00	मीटर यूनिट/ Meter Units(C)	1374	प्रारंभिक अधिशेष सौर यूनिट/ Opening Surplus Solar Units	0.00	अंतिम अधिशेष सौर यूनिट/ Closing Surplus Solar Units	0.00
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"IMAGE NOT AVAILABLE"	1. विद्युत आपूर्ति संहिता-2005 के खण्ड 9.3 के अन्तर्गत इस बिल को अन्तिम नोटिस माना जायेगा। बकाया का भुगतान न करने पर किसी भी तिथि पर आपूर्ति काटी जा सकती है / This Bill will be construed as Final Notice under Section 9.3 of Electricity Supply Code - 2005. Supply can be disconnected at any date on Non-payment of Dues.
	2. 7859804803 पर मिसड कॉल करके विद्युत सम्बन्धी सेवायें व्हाट्सएप पर प्राप्त करें / To get electricity related services on Whatsapp give a missed call on 7859804803
	3. उपभोक्ता अपने बिल का भुगतान विद्युत कार्यालयों, राशन की दुकान, जनसुविधा केन्द्र, विद्युत सखी, मीटर रीडरों के माध्यम से तथा ऑनलाइन वेबसाइट 'www.uppcl.org' एवं मोबाइल एप 'UPPCL Consumer App' पर जाकर कर सकते हैं / Consumers can pay bills through Department Offices, Fair Price Shops, Jansuvidha Kendra, Vidyut Sakhi, Meter Readers and by visiting online website 'www.uppcl.org' & mobile app 'UPPCL Consumer App'.
	4. उपभोक्ता स्वयं अपने संयोजन का स्वीकृत भार घर बैठे वेबसाइट 'www.uppcl.org' एवं मोबाइल एप 'UPPCL Consumer App' पर जाकर बढ़ा सकते हैं / Consumers can themselves increase contracted load of their connection through the website 'www.uppcl.org' or through the mobile app 'UPPCL Consumer App'.
	5. डी.डी./चेक हेतु प्राप्तकर्ता /Pay DD/Cheque in favour of: EXECUTIVE ENGINEER-EDD KAIRANA SHAMLI (EDD IV SHAMLI)
	6. राष्ट्र हित में बिजली बचायें / Energy Saved is Energy Produced.

Printed By: report

Bill Type:

Print Date: 14/5/2025 06:44:31 PM

"पीएम सूर्य घर मुफ्त बिजली योजना" का लाभ पाने हेतु प्ले स्टोर से "पीएम सूर्य घर" APP डाउनलोड करें और उस पर Apply करें।



PASHCHIMANCHAL VIDYUT VITRAN NIGAM LIMITED
पश्चिमांचल विद्युत वितरण निगम लि०

विद्युत बीजक / Electricity Bill

सहायता के लिए डायल करें /For Assistance Dial
व्हाट्सएप नं/Whatsapp No. 7859804803
वेबसाइट / Website www.uppcl.org

1912

अकाउंट सं./Account No.: 6446510587	नाम/ Name : SHRIPAL S/O MOHKAM	खंड/ Division : EDD KAIRANA SHAMLI (EDD IV SHAMLI) (DIV197453)
पिता/पति का नाम /Husband/Father MOHKAM	पता / Address : UDPUR MANGLORA JHINJHANA SHAMLI Kairana UP 247774 IND	खंड का ईमेल/ Email of Division :
मोबाइल/ Mobile No.: xxxxxx6018	ई-मेल / Email :	उपखंड/ Subdivision : EDSO II JHINJHANA (SDO1974532)
संयोजन तिथि/ Connection Date : 20-SEP-2024	बिल संख्या/ Bill Number : 644617462370	स्वीकृत भार / Sanction Load : 35 kVA
इनऑपरेटिव राशि / Inoperative Amount: 0.00	प्रगामी सब्सिडी / Progressive Subsidy : 0.00	बिल्ड डिमांड/ Billed Demand : 30.60
मीटर प्रकार /Meter Type : POSTPAID		टैरिफ/ Tariff : LMV6 PV Industrial
		सप्लाय टाइप/ Supply Type : 63
		जमा प्रतिभूति / Security Deposit : 42525
		बिलिंग अक्षांश / Billing Latitude : 0.00
		बिलिंग देशांतर / Billing Longitude : 0.00
		मीटर संख्या /Meter Number : 5260783

बिल तिथि / Bill Date	06-APR-2025	बिल आधार / Bill Basis	OK	Scan & Pay your Bill स्कैन करें और अपने बिल का भुगतान करें 
देय तिथि / Due Date	20-APR-2025	देय धनराशि/ Payable Amount	16195	
विच्छेदन तिथि/Disc. Date	27-APR-2025	देय तिथि तक छूट / Due Date Rebate (₹)	150.66	
नेट बिल्ड यूनिट/ Net Billed Unit	1233.00	देय तिथि तक धनराशि/ Payable by Due date	16044	

उपभोक्ता अपने संयोजन का भार (Load) ऑनलाइन वेबसाइट www.uppcl.org एवं मोबाइल एप 'UPPCL Consumer App' पर जाकर स्वयं बढ़ायें

विवरण / Details	धनराशि /Amount (₹)			विवरण / Details	धनराशि/Amount
	कुल धनराशि /Gross Amount	सब्सिडी धनराशि / Subsidy Amount (-)	देय धनराशि / Net Amount		
उर्जा प्रभार / Energy Charges	8100.81	0.00	8100.81	सी.जी.एस.टी./CGST	0.00
मांग प्रभार / Demand Charges	7986.60	0.00	7986.60	एस.जी.एस.टी./SGST	0.00
न्यूनतम प्रभार / Minimum Charges	0.00	0.00	0.00	वर्तमान विलम्ब भुगतान अधिभार / Current LPSC	0.00
ग्रीन उर्जा शुल्क / Green Energy Charges	0.00	0.00	0.00	पूर्व विलम्ब भुगतान अधिभार / Previous LPSC	0.00
विद्युत कर / Electricity Duty	1129.90		1129.90	नेट करेंट बिल/ Net Current Bill	16046.59
अतिरिक्त मांग प्रभार / Excess Demand Penalty	0.00		0.00	सरकार द्वारा छूट / Subsidy by Govt. (-)	0.00
कम पीएफ अधिभार/Low PF Surcharge	0.00		0.00	सब्सिडाइज्ड बिल / Subsidized Bill	0.00
विविध चार्जज / Misc. Charges	-1170.72		-1170.72	बकाया धनराशि / Arrear Amount	148.54
				देय धनराशि / Payable Amount	16195
				शब्दों में / In Words: Sixteen Thousand One Hundred Ninety Five Rupees Only	

मीटर मेक एवं संख्या	ऊर्जा प्रकार	मीटर स्थिति	दर्ज मांग	पिछली/ Previous		वर्तमान/ Current		अंतर	मीटर गुणांक	मीटर यूनिट	अवधि (माह)	मीटर टिप्पणी
Meter Make & Number	Energy Type	Meter Status	Recorded Demand	तिथि/ Date	रीड/Read	तिथि/ Date	रीड/Read	Diff.	M.F.	Meter Units	Period (Months)	Meter Remark
HP5260783	KWH	A	0	01-MAR-2025 00:00	268.5	01-APR-2025 00:00	320	51.5	15	772.5 KWH	1	OK
HP5260783	KVAH	A	0	01-MAR-2025 00:00	423.5	01-APR-2025 00:00	505.7	82.2	15	1233 KVAH	1	OK
HP5260783	KVA	A	2.04						15	30.6 KVA	1	OK

निर्धारित यूनिट/ Assessed Unit(A)	0.00	मीटर यूनिट/ Meter Units(C)	1233	प्रारंभिक अधिशेष सौर यूनिट/ Opening Surplus Solar Units	0.00	अंतिम अधिशेष सौर यूनिट/ Closing Surplus Solar Units	0.00
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"IMAGE NOT AVAILABLE"	1. विद्युत आपूर्ति संहिता-2005 के खण्ड 9.3 के अन्तर्गत इस बिल को अन्तिम नोटिस माना जायेगा। बकाया का भुगतान न करने पर किसी भी तिथि पर आपूर्ति काटी जा सकती है / This Bill will be construed as Final Notice under Section 9.3 of Electricity Supply Code - 2005. Supply can be disconnected at any date on Non-payment of Dues.
	2. 7859804803 पर मिसड कॉल करके विद्युत सम्बन्धी सेवायें व्हाट्सएप पर प्राप्त करें / To get electricity related services on Whatsapp give a missed call on 7859804803
	3. उपभोक्ता अपने बिल का भुगतान विद्युत कार्यालयों, राशन की दुकान, जनसुविधा केन्द्र, विद्युत सखी, मीटर रीडरों के माध्यम से तथा ऑनलाइन वेबसाइट 'www.uppcl.org' एवं मोबाइल एप 'UPPCL Consumer App' पर जाकर कर सकते हैं / Consumers can pay bills through Department Offices, Fair Price Shops, Jansuvidha Kendra, Vidyut Sakhi, Meter Readers and by visiting online website 'www.uppcl.org' & mobile app 'UPPCL Consumer App'.
	4. उपभोक्ता स्वयं अपने संयोजन का स्वीकृत भार घर बैठे वेबसाइट 'www.uppcl.org' एवं मोबाइल एप 'UPPCL Consumer App' पर जाकर बढ़ा सकते हैं / Consumers can themselves increase contracted load of their connection through the website 'www.uppcl.org' or through the mobile app 'UPPCL Consumer App'.
	5. डी.डी./चेक हेतु प्राप्तकर्ता /Pay DD/Cheque in favour of: EXECUTIVE ENGINEER-EDD KAIRANA SHAMLI (EDD IV SHAMLI)
	6. राष्ट्र हित में बिजली बचायें / Energy Saved is Energy Produced.

Printed By: report

Bill Type:

Print Date: 14/5/2025 06:44:39 PM

"पीएम सूर्य घर मुफ्त बिजली योजना" का लाभ पाने हेतु प्ले स्टोर से "पीएम सूर्य घर" APP डाउनलोड करें और उस पर Apply करें।



PASHCHIMANCHAL VIDYUT VITRAN NIGAM LIMITED
पश्चिमांचल विद्युत वितरण निगम लि०

विद्युत बीजक /Electricity Bill

सहायता के लिए डायल करें /For Assistance Dial :

1912

व्हाट्सएप न०/Whatsapp No. : 7859804803
वेबसाइट / Website : www.uppcl.org

अकाउंट सं. / Account No.: 6446510587	नाम/ Name : SHRIPAL S/O MOHKAM	खंड/ Division : EDD KAIRANA SHAMLI (EDD IV SHAMLI) (DIV197453)
पिता/पति का नाम /Husband/Father: MOHKAM	खंड का ईमेल/ Email of Division : EDSO II JHINJHANA (SDO1974532)	उपखंड/ Subdivision : 35 kVA
पता / Address : UDPUR MANGLORA JHINJHANA SHAMLI Kairana UP 247774 IND	स्वीकृत भार / Sanction Load : 26.25	बिल्ट डिमांड/ Billed Demand : LMV6 PV Industrial
मोबाइल/ Mobile No.: xxxxxx6018	टैरिफ/ Tariff : 63	सप्लाइ टाइप/ Supply Type : 42525
ई-मेल / Email :	जमा प्रतिभूति / Security Deposit : 0.00	बिलिंग अक्षांश / Billing Latitude : 0.00
संयोजन तिथि/ Connection Date : 20-SEP-2024	बिल संख्या/ Bill Number : 644057788349	बिलिंग देशांतर / Billing Longitude : 0.00
इनऑपरेटिव राशि / Inoperative Amount : 0.00	प्रगामी सब्सिडी / Progressive Subsidy : 0.00	मीटर संख्या /Meter Number : 5260783
मीटर प्रकार /Meter Type : POSTPAID		

बिल तिथि / Bill Date	06-MAY-2025	बिल आधार / Bill Basis	OK	Scan & Pay your Bill स्कैन करें और अपने बिल का भुगतान करें
देय तिथि / Due Date	20-MAY-2025	देय धनराशि/ Payable Amount	16041	
विच्छेदन तिथि / Disc. Date	27-MAY-2025	देय तिथि तक छूट/ Due Date Rebate (₹)	143.76	
नेट बिल्ड यूनिट/ Net Billed Unit	1371.00	देय तिथि तक धनराशि/ Payable by Due date	15898	
उपभोक्ता अपने संयोजन का भार (Load) ऑनलाइन वेबसाइट www.uppcl.org एवं मोबाइल एप 'UPPCL Consumer App' पर जाकर स्वयं बढ़ाए				

विवरण/Details	धनराशि /Amount (₹)			विवरण / Details	धनराशि /Amount
	कुल धनराशि/ Gross Amount	सब्सिडीधनराशि/ Subsidy Amount(-)	देय धनराशि/ Net Amount		
उर्जा प्रभार / Energy Charges	9007.47	0.00	9007.47	सी.जी.एस.टी./CGST	0.00
मांग प्रभार / Demand Charges	6851.25	0.00	6851.25	एस.जी.एस.टी./SGST	0.00
न्यूनतम प्रभार / Minimum Charges	0.00	0.00	0.00	वर्तमान विलम्ब भुगतान अधिभार /Current LPSC	0.00
ग्रीन उर्जा शुल्क / Green Energy Charges	0.00	0.00	0.00	पूर्व विलम्ब भुगतान अधिभार / Previous LPSC	0.00
विद्युत कर / Electricity Duty	1078.19		1078.19	नेट करंट बिल/ Net Current Bill	15890.24
अतिरिक्त मांग प्रभार / Excess Demand Penalty	0.00		0.00	सरकार द्वारा छूट / Subsidy by Govt.(-)	0.00
कम पीएफ अधिभार/Low PF Surcharge	0.00		0.00	सब्सिडाइज्ड बिल / Subsidized Bill	0.00
विविध चार्ज / Misc. Charges	-1046.67		-1046.67	बकाया धनराशि / Arrear Amount	151.13
				देय धनराशि / Payable Amount	16041
				शब्दों में / In Words: Sixteen Thousand Forty One Rupees Only	

मीटर मेक एवं संख्या Meter Make & Number	मीटर स्थिति Meter Status	दर्ज मांग Recorded Demand	पिछली/ Previous		वर्तमान/ Current		अंतर Diff.	मीटर गुणांक M.F.	मीटर यूनिट Meter Units	अवधि (माह) Period (Months)	मीटर टिप्पणी Meter Remark
			तिथि/ Date	रीड/Read	तिथि/ Date	रीड/Read					
HP5260783	A		01-APR-2025 00:00	505.7	01-MAY-2025 00:00	597.1	91.4	15	1371 KVAH	1	OK
HP5260783	A	1.66						15	24.9 KVA	1	OK
HP5260783	A		01-APR-2025 00:00	320	01-MAY-2025 00:00	376.4	56.4	15	846 KWH	1	OK

निर्धारित यूनिट /Assessed Unit(A)	0.00	मीटर यूनिट /Meter Units (C)	1371.00	प्रारंभिक अधिशेष सौर यूनिट / Opening Surplus Solar Units	0.00	अंतिम अधिशेष सौर यूनिट /Closing Surplus Solar Units	0.00
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"IMAGE NOT AVAILABLE"	1. विद्युत आपूर्ति संहिता-2005 के खण्ड 9.3 के अन्तर्गत इस बिल को अन्तिम नोटिस माना जायेगा। बकाया का भुगतान न करने पर किसी भी तिथि पर आपूर्ति काटी जा सकती है / This Bill will be construed as Final Notice under Section 9.3 of Electricity Supply Code - 2005. Supply can be disconnected at any date on Non-payment of Dues.
	2. 7859804803 पर मिस्ट कॉल करके विद्युत सम्बन्धी सेवाएँ व्हाट्सएप पर प्राप्त करें / To get electricity related services on Whatsapp give a missed call on 7859804803.
	3. उपभोक्ता अपने बिल का भुगतान विद्युत कार्यालयों, राशन की दुकान, जनसुविधा केन्द्र, विद्युत सखी, मीटर रीडरों के माध्यम से तथा ऑनलाइन वेबसाइट 'www.uppcl.org' एवं मोबाइल एप 'UPPCL Consumer App' पर जाकर कर सकते हैं / Consumers can pay bills through Department Offices, Fair Price Shops, Jansuvidha Kendra, Vidyut Sakhi, Meter Readers and by visiting online website 'www.uppcl.org' & mobile app 'UPPCL Consumer App'.
	4. उपभोक्ता स्वयं अपने संयोजन का स्वीकृत भार घर बैठे वेबसाइट 'www.uppcl.org' एवं मोबाइल एप 'UPPCL Consumer App' पर जाकर बढ़ा सकते हैं / Consumers can themselves increase contracted load of their connection through the website 'www.uppcl.org' or through the mobile app 'UPPCL Consumer App'.
	5. डी.डी./चेक हेतु प्राप्तकर्ता /Pay DD/Cheque in favour of: EXECUTIVE ENGINEER-EDD KAIRANA SHAMLI (EDD IV SHAMLI)
	6. राष्ट्र हित में बिजली बचाव / Energy Saved is Energy Produced.

"पीएम सूर्य घर मुफ्त बिजली योजना" का लाभ पाने हेतु प्ले स्टोर से "पीएम सूर्य घर" APP डाउनलोड करें और उस पर Apply करें।

Printed By: mriuser

Bill Type:

Print Date: 8/5/2025 01:01:01 PM



Pashchimanchal
Vidyut Vitran Nigam Limited

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6446510587

Name
SHRIPAL S/O MOHKAM

Billing Address
UDPUR, MANGLORA, Kairana, 247774

Supply Type
Consumers with TVM getting supply for Rural Consumers

Discom Name
PVVNL

Division
EDD KAIRANA SHAMLI -EDD IV SHAMLI

Sub-Division
EDSD II JHINJHANA

Premise Address
UDPUR, MANGLORA, Kairana, 247774

Sanctioned Load
35.00 KVA

From Date

20/09/2024



To Date

14/05/2025



[View](#)

History From 20-09-2024 to 14-05-2025

Bill Number	Meter Reading Date	Bill Date From	Bill Date To	Last Read	Current Read	Consumption (KWH)	Number Of Days	Bill Amount (₹)
644057788349	01-05-2025	01-04-2025	01-05-2025	320.0	376.4	846.0	30	15455
644617462370	01-04-2025	01-03-2025	01-04-2025	268.5	320.0	772.5	31	16195
644756266249	01-03-2025	01-02-2025	01-03-2025	208.4	268.5	901.5	28	15984
644989383179	01-02-2025	01-01-2025	01-02-2025	156.3	208.4	781.5	31	14917
644917256554	01-01-2025	01-12-2024	01-01-2025	117.2	156.3	586.5	31	12850
644236089794	01-12-2024	01-11-2024	01-12-2024	80.3	117.2	553.5	30	14853
644234350006	01-11-2024	08-10-2024	01-11-2024	28.0	80.3	784.5	24	35212
644300699288	08-10-2024	20-09-2024	08-10-2024	0.0	28.0	420.0	18	12077

Annexure R-2

अमर उजाला

होम > उत्तर प्रदेश > शामली लखनऊ वाराणसी गोरखपुर मेरठ कानपुर More ... मेरा शहर

Hindi News > Uttar Pradesh > Shamli News > मंगलौरा में तारकोल की फैक्टरी पर छापा, सील लगाई

मंगलौरा में तारकोल की फैक्टरी पर छापा, सील लगाई



मेरठ ब्यूरो

Updated Thu, 30 May 2019 12:04 AM IST

शामली/झिंझाना। एसडीएम ऊन सुरेंद्र कुमार सिंह एवं खाद विभाग के एआरओ अजय कुमार सिंह के नेतृत्व में टीम ने मंगलौरा गांव के जंगल में तारकोल की एक फैक्टरी पर छापामार कर 14 ड्रम में 2800 लीटर मिट्टी का तेल चार ड्रम में 600 लीटर मिश्रित तेल बरामद किया है। फैक्टरी को सील कर दिया गया है। खाद विभाग के एआरओ अजय कुमार ने बताया कि छापेमारी की रिपोर्ट तैयार करके डीएम अखिलेश कुमार सिंह ने मुकदमा दर्ज करने की अनुमति ली जाएगी।

बुधवार की शाम पांच बजे एसडीएम ऊन सुरेंद्र कुमार सिंह खाद्य विभाग के एआरओ अजय कुमार सिंह के नेतृत्व में टीम ने मंगलौरा गांव के यमुना पुस्ते के नीचे बनायी गई तारकोल की फैक्ट्री में छापा मारा गया। छापे के दौरान फैक्टरी में 14 ड्रम में 2800 लीटर मिट्टी के तेल, चार ड्रम में 600 लीटर मिश्रित तेल बरामद हुए हैं।

एआरओ अजय कुमार ने बताया कि तारकोल की फैक्ट्री राजस्थान के जयसिंह की है। छापेमारी टीम को देखकर फैक्टरी के संचालक-कर्मचारी मौके से फरार हो गए। छापेमारी के बाद तारकोल की फैक्ट्री पर सील लगा दी गई है। डीएम शामली को रिपोर्ट भेजकर फैक्टरी संचालक के खिलाफ मुकदमा दर्ज करने की अनुमति ली जाएगी। एसडीएम ऊन सुरेंद्र सिंह ने बताया की पकड़ी गई फैक्ट्री में एक ड्रम तारकोल में डीजल व मिट्टी का तेल मिलाकर आठ ड्रम तारकोल तैयार किया जा रहा था। सूचना पर आपूर्ति निरीक्षक अजय यादव व टीम के साथ मिलकर छापेमारी की गई है। लेकिन फैक्ट्री संचालक मौके से फरार हो गया है।

Link to access online:

<https://www.amarujala.com/uttar-pradesh/shamli/crime/15591549322-shamli-news7>